

<i>Sl. No</i>	<i>Name of the State</i>	<i>No. of Stations</i>
1	2	3
14.	Punjab	10
15.	Rajasthan	10
16.	Tamilnadu	18
17.	Uttar Pradesh	25
18.	West Bengal	4
	Total	189

Impounding of Passports

4646. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether a number of passports were impounded during 1988-89 and 1989-90;

(b) if so, the details thereof and the reasons therefor;

(c) whether any appeal/representation have been received by Government against impounding of passports; and

(d) if so, the number of such appeals pending for decision at present?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI HARI KISHORE SINGH): (a) and (c). Yes, Sir.

(b) and (d). Information is being collected and will be laid on the table of the House.

Smoking in DTC Buses

4847. SHRISANAT KUMAR MANDAL: Will the Minister of SURFACE TRANSPORT be pleased to refer to the reply given on 3 May, 1990 to Unstarred Question No. 7316 regarding smoking in DTC buses and state:

(a) whether there has not been any perceptible let up in smoking in the buses operated by the Delhi transport Corporation or private buses under DTC operation;

(b) whether 'No Smoking' instructions have been prominently got displayed along with the relevant penal provisions in all these buses; and

(c) if so, when and if not, the reasons therefor?

THE MINISTER OF SURFACE TRANSPORT (SHRI K P. UNNIKRI SHNAN): (a) No, Sir. DTC has informed that strict watch is being kept by them and the action is taken by the checking squad in case of any violation. The crew or the buses have been instructed that they should neither smoke themselves nor allow any passengers to smoke in the